

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI**

**ORDER**

In pursuance of letter No.17/DLSLSA/Estt./Depu./2021/5658 dated 23/05/2022 of the Member Secretary, Delhi State Legal Services Authority **Sh. Hari Gopal S/o Sh. Prakash Chand, Judl. Assistant (EC:12027 / 81158232)** [repatriated from Delhi State Legal Services Authority on completion of his deputation term w.e.f. 04/06/2022 (after-lunch)], is hereby stand relieved herefrom.

Further, the above official is directed to report back to the Member Secretary, Delhi State Legal Services Authority on diverted capacity with immediate effect.

06.6.22.

(Girish Kathpalia)  
Principal District & Sessions Judge  
Central, Tis Hazari Courts, Delhi

No. 45904-913 Admn-II/HQs/Delhi/2022

Dated, Delhi the 06 JUN 2022

**Copy forwarded for information and necessary action to:**

1. The Member Secretary, Delhi State Legal Services Authority, Central Office, Patiala House Courts, New Delhi.
2. The Personal Office of the Ld. Principal District & Sessions Judge (HQs), Delhi.
3. The DDO, Accounts Branch, Central, Tis Hazari Courts, Delhi for necessary compliance, as per rules.
4. The Dealing Assistants, Personal File, Seniority & Promotion, ACR, Leave, Web-Site Committee & LAYERS Seat, Central, THC, Delhi for necessary action as per rules.
5. The official concerned.

Balbir Singh Shalar  
06/6/22  
(Balbir Singh Shalar)  
Administrative Officer (Judl.) Admn.-II  
Central, Tis Hazari Courts, Delhi